

Date of Decision: 25.10.96

OA 421/95

1. Tarash Kumar Mamtani, Clerk in the DFM Office, Western Railway, Jaipur.
2. Naval Singh Gehlot, employed on the post of G/C CT, Churchgate, Bombay (leihat Jaipur).

... Applicants

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Bombay.
2. Division Railway Manager, Western Railway, Jaipur Division, Jaipur.
3. Shri Gopal Sharma, Head Goods Clerk, Sikar Railway Station, Western Railway.
4. Shri Mohan Chawla, Head Goods Clerk, Hishangarh Distt. Ajmer, Western Railway.
5. Shri Radhey Shyam Vyas, Head Goods Clerk, Jaipur, Western Railway.

... Respondents

CORAM:

HON'BLE MR. GOPAL WISHIA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, ADMINISTRATIVE MEMBER

For the Applicants

... Mr. Shiv Kumar

For the Respondents

... Mr. K.S. Sharma

O R D E R

PER HON'BLE MR. GOPAL WISHIA, VICE CHAIRMAN


Applicants, named above, in this application under Section 19 of the Administrative Tribunals Act, 1985, have challenged the impugned order dated 19.4.94, at Ann.A-2, by which the applicants' claim in regard to seniority on the post of Clerk was rejected, and have claimed a direction to the respondents to assign their due seniority on the said post and modify the impugned seniority list dated 13.10.90, at Ann.A-1, accordingly.

2. We have heard the learned counsel for the parties and have carefully perused the records.

3. The learned counsel for the respondents has produced a copy of the order dated 27.2.96, which shows that both the applicants have been assigned their due seniority by the respondents and now the learned counsel for the applicants states that the impugned seniority list, at Ann.A-1, be modified in terms of this order.

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4. In the circumstances, We direct the respondents to modify the impugned seniority list, at Ann.A-1, dated 13.10.90, in the light of the order dated 27.2.96. The OA stands disposed of accordingly. No order as to costs.


(O.P. SHARMA)
ADMINISTRATIVE MEMBER


(GOPAL KRISHNA)
VICE CHAIRMAN

VK